**IN THE NATIONAL COMPANY LAW TRIBUNAL**
**MUMBAI BENCH**

**COURT – IV**

15. **C.P. (IB)/270(MB)2024**

CORAM:

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

MS. ANU J. SINGH
MEMBER (Technical)

ORDER SHEET OF THE HEARING HELD ON **17.04.2024**

NAME OF THE PARTIES: Shri Bhagwan Projects Private Limited
Vs
Gannon Dunkerley And Company Limited

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**O R D E R**

1. Mr. S.N. Pandey, Ld. Counsel for the Petitioner present. None for the Respondent.
2. Registry is directed to issue Court Notice to the Respondent clearly indicating the next date of hearing and filing reply. Counsel for the Respondent is directed to file reply within a period of fifteen days after receipt of notice.
3. List this matter for hearing on **05.06.2024.**

Sd/-
**ANU J. SINGH**
**Member (Technical)**

Sd/-
**KISHORE VEMULAPALLI**
**Member (Judicial)**

SVR